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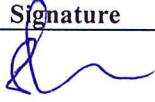
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.187/9/HDB/2017
NAME OF THE COMPANY	Sujana Universal Industries Ltd
NAME OF THE PETITIONER(S)	Minera Steel & Powers Pvt Ltd
NAME OF THE RESPONDENT(S)	Sujana Universal Industries Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Shreyas Muthy	Adv	—	
on behalf of Pratik Kumar.			

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Arjun Reddy	Adv	—	

**ORDER**

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is also present.

Counsels are directed to file settlement / withdrawal memo on the next hearing date if matter is compromised between Operational Creditor and Corporate Debtor.

List the matter on 28.09.2018.

  
Member (J)

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